# GOVERNMENT OF INDIA MINISTRY OF FISHERIES ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

## LOK SABHA UNSTARRED QUESTION NO: 1197

TO BE ANSWERED ON  $27^{TH}$  JULY, 2021

#### SHELTER HOMES FOR STRAY CATTLE

1197. SHRI ARVIND DHARMAPURI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND

# मत्स्यपालन, पश्पालन और डेयरी मंत्री

DAIRYING be pleased to state:

- (a) whether there is an arrangement made by the Government to give shelter or protect cattle such as cows, ox, etc that are unclaimed and stray freely on the roads;
- (b) if so, the details thereof; and
- (c) if not, whether the Government intends to create shelter homes for the cattle without homes in the country?

### **ANSWER**

#### THE MINISTER OF FISHERIES ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) & (b) As per the Constitution of India, preservation, protection and improvement of stock and prevention of animal diseases; veterinary training and practice is under state list. The panchayats and local municipalities are empowered to establish and run Cattle Pounds (Kanji Houses)/ Gaushala Shelters (community assets) at their respective jurisdiction for manage the stray animals and providing shelter for stray the animals. Many States has taken measures for creating shelter homes for stray animals, assisting the gaushalas for keeping the unproductive and stray animals.

However, Animal Welfare Board of India (AWBI) is implementing schemes for providing Grants to the recognized Animal Welfare Organizations including gaushalas for creating new shelters as well as for maintaining stray cattle. The AWBI is also providing assistance for feed &fodder, ambulance and treatment of animals to the recognized Animal Welfare Organizations and gaushalas.

(c) In view of the reply (a) &(b) above, the question does not arise.